

ITEM NO.2
SECTION II

REGISTRAR COURT. 1 THROUGH VIDEO CONFERENCE

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 11420/2020

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

MAHAK CHAND & ORS.

Respondent(s)

Date : 27-07-2021 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sarvesh Singh Baghel, AOR
Ms Shivranjani Ralawata, Adv.

For Respondent(s)

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent nos.1 to 3 within two weeks time.

List again on 7.9.2021.

RAJESH KUMAR GOEL
Registrar